

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:3210
ANSWERED ON:08.12.2000
AGRICULTURE INCOME .
ALE NARENDRA;TEJVEER SINGH

Will the Minister of FINANCE be pleased to state:

(a) whether the attention of the Union Government has been drawn towards incorporating fake agriculture income in the total taxable income by several persons resulting in the evasion of tax to the tune of crores of rupees; and

(b) if so, the action taken by the Union Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI GINGEE N. RAMACHANDRAN)

(a) Yes, Sir. Some cases of claim of fake agricultural income have come to the notice of the Income Tax Department.

(b) Necessary action under the provisions of Income Tax Laws is taken to bring such fake agricultural income to tax.